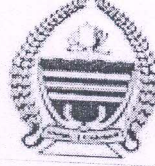


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Fax: Jammu: 0191-2546753(Nov-April),
Fax: Srinagar:0194-2506063(May-Oct.)



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Srinagar/Jammu)

Subject:- Appointment of Deputy Advocate General and Government Advocates for the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 787 -LD (A) of 2019.
D A T E D: 01 - 02 - 2019.

Sanction is accorded to the appointment of the following Advocates as Law Officers in the Jammu wing of the High Court with designation as shown against each:-

S.No.	Name of the Law Officer S/Shri	Designation
1.	Rajesh Thappa	Deputy Advocate General
2.	Adarsh Bhagat	Government Advocate
3.	Jamroth Singh	Government Advocate
4.	Bhanu Jasrotia	Government Advocate

The above said appointments shall be:-

- governed by the terms and conditions as envisaged in Government Order No. 1906-LD(A) of 2015 dated 22.06.2015, Government Order No. 2327 -LD (A) of 2017 dated 16.06.2017, Government Order No. 2328 LD (A) of 2017 dated 16.06.2017 and other orders issued in this behalf;
- for a period of one year which shall be extended subject to satisfactory performance of the Advocates; and

